

(b) The budget provision during the years 1982-83 and 1983-84 and its utilisation upto February, 1983 for which figures are available, is as under:

(Rs. in lakhs)

Budget Provision		Amount spent upto 1 February, 1983
1982-83	1983-84	
51	22	58.81

Development of Mohanbari Airport

739. SHRI ROBIN KAKATI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the amount sanctioned for the development of Mohanbari civil airport in Assam and the amount spent so far upto the end of March, 1983; and

(b) by when the airport is likely to be ready for operation by the Indian Airlines services?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) An amount of Rs. 2.42 crores has been sanctioned for the development of Mohanbari aerodrome in Assam and Rs. 41.20 lakhs has so far been spent up to the end of March, 1983.

(b) The contract for the work which was awarded in February 1981, has been rescinded because of very unsatisfactory progress. Fresh tenders have been invited and the work is expected to be completed in 1-1/2 years after the work has been re-awarded.

Regularisation of services of casual labourers/muster roll workers

740. SHRI DHANESHWAR MAJHI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that casual labour/muster roll workers are being employed by his Ministry/Departments/subordinate offices under his Ministry;

(b) If so, what are the details thereof;

(c) whether their services are not being regularised even after the lapse of considerable period; if so, what are the reasons therefor; and

(d) what action Government propose to take to regularise their services?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) to (d) Information is being collected and will be placed on the Table of the House.

Regularisation of the services of Casual Labour/Muster Roll Workers

741. SHRI DHANESHWAR MAJHI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that casual labour/muster roll workers are being employed by his Ministry/Departments/subordinate offices under his Ministry;

(b) if so, what are the details thereof;

(c) whether their services are not being regularised even after the lapse of considerable period; if so, what are the reasons therefor; and

(d) what action Government propose to take to regularise their services?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) to (d) Information is being collected.

Colour TV sets imported by ETTDC

742. DR. LOKESH CHANDRA:
DR. (SHRIMATI) NAJMA HEPTULLA:
SHRI P. N. SHUKUL:

Will the Minister of FINANCE be pleased to state:

(a) the number of colour TV sets imported by the Electronics Trade